

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3889

ANSWERED ON:02.12.2010

ETHANOL MIXED PETROL

Hegde Shri Anant Kumar;Sharma Shri Jagdish;Singh Shri Iyyaraj ;Sinh Dr. Sanjay

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether ethanol required to be mixed in petrol and diesel is available, in the country;
- (b) if so, the details of the demand and supply of the ethanol;
- (c) whether cost of production of petrol in the country has come down as a result of the aforesaid mixing;
- (d) if so, the details thereof;
- (e) whether the consumers still have not got ethanol mixed petrol and diesel;
- (f) the reasons therefor and the reaction of the Government thereto; and
- (g) the steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b) In compliance with the decision of the Government, the Oil Marketing Companies (OMCs) are procuring ethanol for the Ethanol Blended Petrol (EBP) Programme to the extent of the ethanol made available by the domestic ethanol producers at the ad-hoc ex-factory declared price decided by the Government. For the period 1st November, 2010 to 31st October, 2011, against the requirement of 105.3 crore litres by the OMCs, contracts for 57.59 crore litres have been signed with the eligible suppliers till 31st October, 2010.

(c) & (d) As the declared price of ₹ 27/ litre is adhoc in nature and subject to adjustment with the final price, any impact on cost of production of Petrol will be assessable only with respect to the final price.

(e) to (g) EBP supplies have commenced and will cover all markets progressively.